

[Print](#)**Defective Case Register from 2026-03-24 to 2026-03-24**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMP/8196/2026	DAITARI PRADHAN	2026-03-24	Husband name of the petitioner in cause title not tally with para no.3
2	D-WP(C)/11637/2026	SANTOSH KUMAR MAHANTY	2026-03-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 18 not neat.
3	D-BLAPL/8628/2026	JYOTIRMAYA SAHOO	2026-03-24	D.C.fee Rs.50/- to be paid on v.nama
4	D-ABLAPL/8796/2026	ASIT KUMAR JENA	2026-03-24	1. In cause title , at page no 2 ,ABLAPL No-6815/2019, Disposed on not furnished.
5	D-ABLAPL/8821/2026	ANUGRAHA NARAYAN SAMANTRAY	2026-03-24	1. Ann.1 not marked.
6	D-WP(C)/11420/2026	SWETLANA DAS	2026-03-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. AUTHORIZATION NOT FURNISHED FOR OTHER PETITIONER.
7	D-WP(C)/11697/2026	RAKESH KUMAR MALLICK	2026-03-24	page no.9 partially neat.
8	D-CONTC/11060/2026	ADV.	2026-03-24	1. Name of the petitioner not correctly furnished of the page no.5.
9	D-ABLAPL/8678/2026	SUJIT KUMAR DASH	2026-03-24	1. In declaration under affidavit, no. of paragraphs wrongly furnished. 2. Annexure-1 not marked in the concerned page and also not page marked correctly.
10	D-WP(C)/12616/2026	TRILOCHAN NANDA	2026-03-24	14-NOT PROPERLY INDEXED.
11	D-ABLAPL/8786/2026	AMITAV TRIPATHY	2026-03-24	Book Mark Index and Index does not tally. Page No 7 Not filed. Put up for SR after filing of Fir copy.
12	D-CMAPL/2878/2026	ADV.	2026-03-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. C. copy of dismissal order not filed. i) Page mark not properly in Index. iii) Put up for SR after filing of c. copy of dismissal order and removal of defects
13	D-WA/12408/2026	ANAND CHANDRA SWAIN	2026-03-24	1.Appellant not a party in wp(c) i) Appellant not a party in wp(c) I.A. filed for leave prefer to appeal. ii) Status of the appellant and R-2 to 4 not furnished. iii) Good grounds certificate not furnished. Put up for SR after removal of defect.
14	D-BLAPL/8671/2026	JYOTIRMAYA SAHOO	2026-03-24	1. H.C B.a M.W S Rs 50/- to be paid in V. Nama
15	D-WP(C)/12824/2026	JAJATI KESHARI KHUNTIA	2026-03-24	GROUND not mentioned

16	D-BLAPL/8733/2026	AJAYA KUMAR PRADHAN	2026-03-24	1. The date of execution of V. nama not furnished.
17	D-ABLAPL/8716/2026	ASHOK KUMAR GHADAI	2026-03-24	1. The name of father of the deponent mentioned in Affidavit is not correct
18	D-WP(C)/12793/2026	PABITRA KUMAR NAYAK	2026-03-24	1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER.  1. Court fee of Rs.6/not paid in the petition.2. Name of the deponent in affidavit does not tally with cause title
19	D-BLAPL/8662/2026	BIJAY JENA	2026-03-24	1. In affidavit, Sl No 4 information wrongly furnished.
20	D-BLAPL/8689/2026	OM PRAKASH SARAN	2026-03-24	1. Page marking of Ann.1 in Date Chart and Para 2 of Pet. not correct. 2. Ann.2 to 4 not mentioned in Petition. 3. Neat copy of Ann.3 be filed. 4. Annexures be numerically marked from Sl.1 to 5.
21	D-CRLMC/8594/2026	JAGABANDHU SAHU	2026-03-24	4-AFFIDAVIT/VERIFICATION NOT PROPER.  1. Annexur-2 marked a twice in the petition.2. Signature of the deponent does not tally with affidavit.
22	D-WP(C)/12266/2026	SUBHENDU KUMAR DAS	2026-03-24	8-CAUSE TITLE NOT IN ORDER.
23	D-CONTC/12564/2026	ADV	2026-03-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. W.P.(c) Case no. 34679/2025 of annex.1 not correctly furnished in index
24	D-BLAPL/8756/2026	SK JABINA ZAHID	2026-03-24	1. Written F.I.R not attached with F.I.R copy 2.Index, description about Annexure-1 to 3 not furnished. 3. Put up for S.R there after
25	D-CRLMA/8521/2026	MANAS KUMAR CHAND	2026-03-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
26	D-ABLAPL/8704/2026	ALOK KUMAR MOHAPATRA	2026-03-24	31-As per standing order the details of victim/informant shall not be mentioned in the petition.  1. Annexure 2 is not attested.
27	D-ABLAPL/8819/2026	RUDRA NARAYAN PARIJA	2026-03-24	1. In affidavit, Sl no 2 information not furnished.
28	D-ABLAPL/8687/2026	PRAVASH CHANDRA JENA	2026-03-24	1. In permanent address of Pet. in CT name of State not mentioned.
29	D-WP(C)/11613/2026	KISHORE KUMAR MISHRA	2026-03-24	Name of the father/ Husband not mentioned in the cause title.
30	D-BLAPL/5909/2026	PVS NANAJI ACHARY	2026-03-24	i)Legible copy of Page nos.43 45 and 47 filed but not in proper place..ii) Year of the rejection order not correct in date chart.
31	D-CONTC/11116/2026	ADV.	2026-03-24	1. Description of Documents mentioned in Index not tally with Annexure- 2 and 3

32	D-CRLMC/8080/2026	ASIT KUMAR JENA	2026-03-24	.Subject Code incorrectly Mentioned
33	D-BLAPL/8663/2026	SOUBHAGYA KUMAR DASH	2026-03-24	1. In V. nama. address of the petitioners not furnished.
34	D-BLAPL/8757/2026	BRAJA KISHOR PANDA	2026-03-24	1. Deponents relation to the petitioner not furnished.
35	D-BLAPL/8692/2026	USHARANI PATI	2026-03-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Description of Sl.3 in Index not correct. 2. Synopsis page A not marked. 3. Details of Informant in Synopsis, Date Chart and Para 1 be redacted. 4. Free or certified copy of Rejection order not filed. Resubmit for SR after removal of defects.
36	D-WA/11212/2026	SURYA NARAYAN PATNAIK,A.G.A	2026-03-24	Page mark not correctly furnished in appeal memo.
37	D-CRLMP/7952/2026	SUJIT KUMAR SWAIN	2026-03-24	1. Date of FIR not correctly furnished in Synopsis and cause title
38	D-BLAPL/8519/2026	SUMAN MODI	2026-03-24	20-VERNACULAR CERTIFICATE NOT FURNISHED. Annexure-3 4 and 5 not reflected on the top of page 35 40 and 42 respectively.
39	D-BLAPL/8654/2026	DR. PURUSOTTAM CHULI	2026-03-24	31-As per standing order the details of victim/informant shall not be mentioned in the petition. . Put up for S.R there after
40	D-RVWPET/43370/2025	SAMIR KUMAR MISHRA (SR. ADV.)	2026-03-24	1.Period of Delay 534 days delay. I.A. not filed i) Petitioner no. 2 4 6 to 13 15 to 19 22 to 27 in wp (c) not made a party in RVWPET. ii) Put up for SR after removal of defects.
41	D-CONTC/11981/2026	ADV	2026-03-24	wp (c) no. wrongly mention in reference certificate and affidavit at para. no.2
42	D-BLAPL/8710/2026	AKSHAYA KUMAR SAHOO	2026-03-24	1. F.I.R copy not legible
43	D-WP(C)/12247/2026	SUBHADUTTA ROUTRAY	2026-03-24	Annexure-10 not neat
44	D-CRLMC/8094/2026	ASIT KUMAR JENA	2026-03-24	.Subject Code incorrectly Mentioned
45	D-BLAPL/5331/2026	BIRAJA PRASANNA DAS	2026-03-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Provision of Law not properly mentioned
46	D-WP(C)/11722/2026	DHANESWAR BEHERA	2026-03-24	Annex- nos.3 and 4 not exhibited at page nos.15 and 16. as per Index.
47	D-ABLAPL/8792/2026	ASIT KUMAR JENA	2026-03-24	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. In affidavit, occupation of the deponent not furnished.

48	D-ABLAPL/8711/2026	AKSHAYA KUMAR SAHOO	2026-03-24	1. The name of the father of the deponent mentioned in Affidavit is not correctly mentioned.
49	D-ABLAPL/8830/2026	PRAGYAN PARAMITA MOHANTY	2026-03-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
50	D-WP(C)/12909/2026	KAJAL SAHOO	2026-03-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page 33 not neat 2.Receipt Showing Serv.copy To cg not Filed.
51	D-BLAPL/8666/2026	SOUBHAGYA KUMAR DASH	2026-03-24	1. Address of the petitioners not furnished in V. nama 2. Signature of the petitioner-1 not tally with that of name furnished in cause title of the application
52	D-WP(C)/11393/2026	AKHAND	2026-03-24	This may be registered as W.P(c)- PIL
53	D-ABLAPL/8837/2026	SOUMYA RANJAN DAS	2026-03-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. Page marking not proper Index and book mark.Declaration wrongly mentioned.
54	D-WP(C)/12593/2026	RAMAKRISHNA BISOI	2026-03-24	Date of letter vide annex-7 not tally with Index.
55	D-WP(C)/11422/2026	BISWARANJAN MAHARATHA	2026-03-24	1. CODE NO. NOT FURNISHED IN ASSESSMENT SLIP.
56	D-ABLAPL/8766/2026	SRICHARAN DAS	2026-03-24	Occupation Not Furnished in Affidavit.Page No.26 Not Legible.
57	D-ABLAPL/8696/2026	ALOK KUMAR MOHAPATRA	2026-03-24	1. Details of Petitioner and Informant in Acknowledgement Slip, Index, Synopsis, Date Chart, CT, Para 2 , Affidavit and Vakalatnama be redacted. 2. Ann.1 page 16 to 18 not legible. 3. Ann.3 not attested. Resubmit for SR after removal of defects.
58	D-ABLAPL/8767/2026	JITENDRA KUMAR DIGAL	2026-03-24	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Sl.No. of Paragraph Not Correctly furnished.
59	D-BLAPL/8618/2026	JYOTIRMAYA SAHOO	2026-03-24	Name of trial court in synopsis and petition not tally with rej. order.
60	D-BLAPL/8690/2026	SURYAKANTA DASMOHAPATRA	2026-03-24	1. Page marking of Bail petition not correct. Page 5 omitted. Page marking of all the Items in Index as well as in the document be modified accordingly. 2. Name of pending Court not mentioned in CT. 3. Certified or free copy of Rejection Order not filed.
61	D-WP(C)/12575/2026	SUBHENDU KUMAR DAS	2026-03-24	20-VERNACULAR CERTIFICATE NOT FURNISHED. Vernacular certificate not mentioned affidavit in the I.A
62	D-CMP/12455/2026	RAJIB LOCHAN PATTANAİK	2026-03-24	Pages No-51 52 54 and 56 not available in the Petition.
63	D-BLAPL/8643/2026	JYOTIRMAYA SAHOO	2026-03-24	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Welfare fee of Rs.50/- not paid in V.nama.2.Page nos.12 to 17 not neat.
64	D-ABLAPL/6157/2026	PRAVASH CHANDRA JENA	2026-03-24	30-OTHER DEFECT (IF ANY)  1. Pet. is minor. He has not been represented by legal guardian in CT. 2. Ann.1 page 10 not legible.
65	D-ABLAPL/8682/2026	SURENDRA KUMAR BISWAL	2026-03-24	1. Name of Informant in Para 2 be redacted. 2. Name of Pet. No.9 in CT not tally with signature. Resubmit for SR after removal of defects.
66	D-BLAPL/8758/2026	HAREKRUSHNA MALIK	2026-03-24	1. Name of the petitioner mentioned cause title not tally with Rejection order.
67	D-WP(C)/12885/2026	RAMAKANTA SARANGI	2026-03-24	Put up for S.R. after redacting the names and details of the petitioners in the cause title and if any details body of the petition and V.nama
68	D-CONTC/10519/2026	SANDHYARANI PANI	2026-03-24	1. Put up for SR after filing of Annex-3
69	D-ABLAPL/8814/2026	PRASANTA KUMAR SATAPATHY	2026-03-24	1. Page no 10 and 11 not neat and legible
70	D-BLAPL/8702/2026	MANAS KUMAR CHAND	2026-03-24	1. Free or certified copy of Rejection Order not filed. 2..Receipt Showing Serv.copy To Vigilance not Filed.
71	D-BLAPL/8661/2026	MADAN MOHAN DAS	2026-03-24	1. Paragraph 6 of the application not filled. 2. Page marking not done correctly in Application. After page 15 there is marked as page 17. Accordingly Index/book mark will be modified.
72	D-ABLAPL/8873/2026	SATYA RANJAN MULIA	2026-03-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
73	D-CRLA/8458/2026	PRAFULLA CHANDRA ACHARYA	2026-03-24	1 . Index not paginated.2.consolidated Appeal memo be kept at its proper place
74	D-ABLAPL/8691/2026	ALOK KUMAR MOHAPATRA	2026-03-24	1. Name of PS not mentioned in the address of Pet. in CT. 2. Details of Informant in Para 2 and 4 be redacted. 3. Ann. 1 page 14 to 16 not legible. Resubmit for SR after removal of Defects.
75	D-WP(C)/11654/2026	PRAFULLA CHANDRA ACHARYA	2026-03-24	1.Petition not correctly addressed to Honorable Court 2. Age of petitioner not mentioned in Cause title and Affidavit
76	D-CRLA/6428/2026	BIBHUTI BHUSAN BEHERA	2026-03-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. Year of the Spl. P.S.case no . in entire petition and I.As. is not tally with judgement
77	D-BLAPL/8688/2026	ARUN KUMAR BEHERA	2026-03-24	1. Page marking of Ann.2 in Index not correct. 2. Page 6 not in proper place. 3. Ann.1 2 3 and 5 not attested. 4. Petitioner not signed in Vakalatanama.

78	D-CRLREV/8542/2026	AMITAV TRIPATHY	2026-03-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
79	D-ABLAPL/8694/2026	ALOK KUMAR MOHAPATRA	2026-03-24	1. Details of Informant in Para 2 be redacted. 2. Paragraph declaration incomplete. 3. Ann.1 page 15 to 17 not legible.
80	D-WA/11195/2026	SANGRAM JENA	2026-03-24	Legible copy of page no. 42 165 166 173 174 are to be filed
81	D-ABLAPL/8698/2026	ALOK KUMAR MOHAPATRA	2026-03-24	1. Name of Informant in Para 2 be redacted. 2. Ann.1 page 16 to 18 not legible. 3. Ann.2 not attested. Resubmit for SR after removal of defects.
82	D-CONTC/11982/2026	ADV	2026-03-24	wp (c) no. wrongly mention in affidavit at para no. 2
83	D-WP(C)/12424/2026	BHABANI SANKAR DAS	2026-03-24	Op. no.4 fathers name not furnished.
84	D-ABLAPL/8813/2026	PRASANTA KUMAR SATAPATHY	2026-03-24	1. Page no 10 and 11 not neat and legible
85	D-CMP/12278/2026	SOURAV DAS	2026-03-24	Question of Maintainability
86	D-BLAPL/8535/2026	MANOJ VERMA	2026-03-24	Annexure-2 not reflected on the top of page 14.
87	D-WP(C)/12465/2026	SWAPNIL ROY	2026-03-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 21 not neat
88	D-ABLAPL/8718/2026	BYOMAKESH TRIPATHY	2026-03-24	1. The surname of the petitioner No.3 as mentioned in Cause Title does not tally with that of his signature in V.nama.
89	D-ABLAPL/8827/2026	AKSHAYA KUMAR SAHOO	2026-03-24	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Date not mentioned in the v.nama.
90	D-CRLMC/8561/2026	JAGANNATH BHUYAN	2026-03-24	1. Date of order not correctly furnished in Synopsis, Para no.1 and para no.1 in I.A. petition
91	D-TRPCRL/8054/2026	PABITRA KUMAR NAYAK	2026-03-24	Provision of Law Not Correctly furnished.
92	D-BLAPL/8693/2026	UMA CHARAN MISHRA	2026-03-24	1. Neat copy of Ann. 1 and 4 be filed. 2. In CT and Prayer NDPA Act is mentioned in stead of NDPS Act. 3. Vernacular certificate not furnished in IA application.
93	D-CONTC/10585/2026	ADV.	2026-03-24	Code NOT CORRECT 2. PAGING OF INDEX, SYNOPSIS AND DATE CHART BE OMITTED.
94	D-WP(C)/11121/2026	JITENDRA KUMAR MISHRA (2)	2026-03-24	At page no.34 Annex-7 not exhibited.
95	D-CRLMP/7327/2026	NIRMAL RANJAN ROUTRAY	2026-03-24	PAGE NO.15 NOT LEGIBLE
96	D-WP(C)/11434/2026	GHANASHYAM MUDULI	2026-03-24	RMA no.1/2025 under Annex-7 wrongly mentioned in the prayer portion of the petition

				instead of Annex-6.
97	D-CRLMC/8088/2026	ASIT KUMAR JENA	2026-03-24	.Subject Code incorrectly Mentioned
98	D-CMP/12216/2026	DHANANJAYA MUND	2026-03-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
99	D-CRLA/8556/2026	NIRANJAN HOTA	2026-03-24	1. As per v.nama, signature of A.2 not tally with C.T.2.Nomenclature at sl.4 of both the affidavits in I.A not correct.3. provision of law not correct in I.A no.821/2026
100	D-CONTC/11977/2026	ADV	2026-03-24	wp (c) no. wrongly mention in affidavit at para. no. 2.
101	D-WP(C)/11931/2026	NIRANJAN PANDA	2026-03-24	Nomenclature not changed in affidavit and IA petition.
102	D-WP(C)/11623/2026	PRAFULLA CHANDRA DAS	2026-03-24	Date of copy of order vide annex-9 not tally with Index.
103	D-ABLAPL/8640/2026	PARTHA SARATHI DAS	2026-03-24	.Petition not correctly addressed to Honorable Court
104	D-BLAPL/8226/2026	DEEPTIRANJAN JENA	2026-03-24	Annexure-1 and 2 not described in body of the petition.
105	D-ABLAPL/8749/2026	GOUTAM KUMAR ROUTRAY	2026-03-24	Page No.9 Not legible.
106	D-ABLAPL/8684/2026	PRAVASH CHANDRA JENA	2026-03-24	1. Para 5 missing in Petition. 2. Name of Pet. No.2 in CT not tally with signature.
107	D-WP(C)/11662/2026	PRAFULLA CHANDRA ACHARYA	2026-03-24	Petition not correctly addressed to Honorable Court
108	D-BLAPL/8345/2026	DIPTENDU SUNDAR RAY	2026-03-24	1.Paragraphs mentioned in the petition are not under the Affidavit.
109	D-CRLMC/8448/2026	BIJAY KUMAR RAGADA	2026-03-24	. Name of the Lower court not correctly furnished in Prayer of the petition
110	D-WP(C)/12233/2026	SUBRATA MOHARANA	2026-03-24	Petitioner not executed Vnama.
111	D-ABLAPL/8835/2026	PURNA CHANDRA MISHRA	2026-03-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.  G.R case number not mentioned in the cause title.
112	D-BLAPL/8526/2026	PRADIP KUMAR MALLICK	2026-03-24	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED  1.Wrongly mentioned Annexure-6 instead of Annexure-7 on the top of page 29. 2. Annexure-8 not mentioned on the top of page 35 as per Index.
113	D-CRLMC/8086/2026	NIRANJAN PANDA	2026-03-24	1. C.Copy of F.I.R. to be filed.
114	D-CMAPL/46608/2025	M/S.BHASKAR CAHDNRA	2026-03-24	1. Period of Delay 35 days delay.I.A. not filed.

		PANDA, A.TRIPATHY		
115	D-BLAPL/8224/2026	AMLAN SHAKTI PAUL	2026-03- 24	1.Paragraphs incorrectly mentioned in declaration of affidavit. 2. Free copy/Certified copy of Rejection order not filed.
116	D-CRLMP/5286/2026	AMITAV TRIPATHY	2026-03- 24	PUT UP FOR SR AFTER REDACTING THE NAME OF VICTIM OPP.PARTIES FROM PETITION AND ANNEXURE-1 2 3 6 AND 7 BE KEPT IN CLOSE COVER
117	D-WP(C)/11656/2026	PRAFULLA CHANDRA ACHARYA	2026-03- 24	Petition not correctly addressed to Honorable Court
118	D-EXP/8311/2026	RINTU NAYAK	2026-03- 24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2. i) Original V. nama 23.2.2026 and anxs.are kept in envelope. ii) Address of the Honble court wrongly furnished.
119	D-CRLMC/8484/2026	SURYAKANTA DWIBEDI	2026-03- 24	1. As per Index,Annexure-2 not described in the petition.
120	D-CRLMC/8029/2026	ASISH KUMAR RAY	2026-03- 24	As per affidavit,fathers name of petitioner no.2 not correctly furnished in the C.T.
121	D- CONTC/10628/2026	ADV	2026-03- 24	cause title of annex.1 not filed
122	D-CRLMC/8085/2026	ASIT KUMAR JENA	2026-03- 24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. Subject code not furnished in Assessment slip.
123	D-BLAPL/8504/2026	JAGABANDHU SAHU	2026-03- 24	1. G.R. case No. mentioned in the Cause Title does not tally with that of Prayer portion
124	D-WP(C)/12426/2026	DILLIP KUMAR MOHAPATRA	2026-03- 24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
125	D-CRLMC/8098/2026	ASIT KUMAR JENA	2026-03- 24	.Subject Code incorrectly Mentioned
126	D-FAO/12573/2026	JYOTI RANJAN KHUNTIA	2026-03- 24	Pages No-16 to 21 not accompanied with the Appeal Memo
127	D-WP(C)/12284/2026	GOKULANANDA SAHU	2026-03- 24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
128	D- ABLAPL/8700/2026	ALOK KUMAR MOHAPATRA	2026-03- 24	1. Name of PS not mentioned in the address of Pet. in CT. 2. Details of Informant in Para 2 and 4 be redacted. 3. Ann.1 page 14 to 16 not legible. Resubmit for SR after removal of defects.
129	D- CONTC/11104/2026	ADV.	2026-03- 24	8-CAUSE TITLE NOT IN ORDER.  1. op-2 in W.P(C)is not made a party.2. paragraph no. is left blank in the declaration

130	D-BLAPL/8641/2026	GOKULANANDA SAHU	2026-03-24	1. Date of F.I.R. under Annexure-1 does not tally with para-2 of the petition.
131	D-CONTC/12563/2026	ADV	2026-03-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Dt .not correct in index, as per annex.3.
132	D-BLAPL/8216/2026	ABHAY KHANDELWAL	2026-03-24	20-VERNACULAR CERTIFICATE NOT FURNISHED.
133	D-WP(C)/12604/2026	PRANAYA KISHORE HARICHANDAN	2026-03-24	.Receipt Showing Serv.copy To cg not Filed.
134	D-WP(C)/11651/2026	PRAFULLA CHANDRA ACHARYA	2026-03-24	Date of Copy of Govt.letter vide annex-3 and 4 not tally with Index.
135	D-WP(C)/12040/2026	DIPAK RANJAN MISHRA	2026-03-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Subject code not furnished in Assessment slip.
136	D-ABLAPL/8774/2026	NIRAJ KUMAR SETHI	2026-03-24	Page No.11 and 12 Not legible.
137	D-WP(C)/12420/2026	TANMAY MISHRA	2026-03-24	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
138	D-BLAPL/8525/2026	DIPTI RANJAN BHOKTA	2026-03-24	17-REFERENCE CERTIFICATE NOT FURNISHED.

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 24-03-2026 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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